

## **Text of Amendments**

**SHRI N. K. PREMACHANDRAN (KOLLAM):** I beg to move:

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the loss of credibility of the National Testing Agency and steps taken for investigating the matter and establishing an effective system for conducting tests including National Eligibility cum Entrance Test (NEET)."(1)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the increasing rate of unemployment and bringing forward a legislation for right to employment." (2)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the crisis in cashew sector and framing a comprehensive scheme for revival of cashew industry and welfare of cashew workers." (3)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the rise in prices of essential commodities and petroleum products and providing special subsidy for essential commodities and reduction of taxes on these commodities." (4)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the difficulties faced by Employees Provident Fund (EPF) pensioners and also increase the minimum monthly pension to Rs.5000/- per month with option for higher pension." (5)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about issues concerning farmers and to provide special scheme to improve the agricultural sector including providing subsidy for seeds, fertilizers and enacting legislation for minimum price." (6)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the problems faced by Employees State Insurance Corporation (ESIC) beneficiaries and need for increasing the ceiling limit for availing ESI benefit to Rs. 50000/- and special ESI scheme for cashew workers." (7)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about a special health package for women and children to ensure their proper treatment." (8)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the delay in filling up the existing vacancies and conducting special drive for recruitment in all the pending vacancies in Central Government and public sector." (9)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about providing special package for eradication of poverty in a time bound manner." (10)

**PROF. SOUGATA RAY (DUM DUM):** I beg to move:

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention about the leakage of National Eligibility Cum Entrance Test (NEET) question paper and alleged irregularities in conducting various examinations by National Testing Agency (NTA)?. (11)

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention about the alledged continuing violence in Manipur and failure of the Government to control the violence in the hill state?. (12)

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention about any concrete steps to control price rise, especially of essential items in the country?. (13)

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention about establishing a permanent mechanism for control of price of petroleum products and a special scheme for reduction of petroleum prices?. (14)

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention about welfare schemes for farmers and to prevent them from committing suicides?. (15)

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention about the need for generation of employment for youths?. (16)

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention about the need to release Central funds due to the State of West Bengal?. (17)

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention about the steps to control the alleged misuse of central agencies like Enforcement Directorate (ED) and Central Bureau of Investigation (CBI)?. (18)

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention about the steps to counter the alleged intrusion of Chinese Army in Indian territory?. (19)

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention in the address about the need to provide special package for the debt-ridden State of West Bengal?. (20)

श्री लालजी वर्मा (अम्बेडकर नगर) : मैं प्रस्ताव करता हूँ:-

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में केन्द्र सरकार में अनुसूचित जातियों, अनुसूचित जनजातियों और अन्य पिछड़े वर्गों के लिए आरक्षित लंबित पदों को भरे जाने की आवश्यकता के बारे में कोई उल्लेख नहीं है ।"(37)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में जाति जनगणना किए जाने के बारे में कोई उल्लेख नहीं है ।"(38)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

?किंतु खेद है कि अभिभाषण में सभी कृषि उत्पादों के लिए न्यूनतम समर्थन मूल्य घोषित किए जाने की आवश्यकता के बारे में कोई उल्लेख नहीं है ।? (39)

**Adv. CHANDRA SHEKHAR (NAGINA):** I beg to move:

That at the end of the motion, the following be added, namely:-?but regret that there is no mention in the Address about the need to fill up vacant posts meant for SCs, STs and OBCs in Public and Private Sector undertakings, Railways, Universities, Colleges and Educational institutions (both in teaching and non-teaching cadre) and formulation of new scheme to reduce unemployment among these Communities." (49)

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about the need to provide reservation for the persons belonging to the SCs, STs, and OBCs in private sector." (50)

That at the end of the motion, the following be added, namely:- "but regret that there is no mention in the Address about the need to increase the wages and taking welfare measures for ASHA workers, Anganwadi workers and Bhojan Mata." (51)

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about setting up of Kendriya Vidyalayas, Navodaya Vidyalayas, Sainik Schools, Military Schools in Nagina, Uttar Pradesh." (52)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about setting up of a new All India Institute of Medical Sciences (AIIMS) in Nagina, Uttar Pradesh and upgrading the existing primary health centre in rural areas." (53)

That at the end of the motion, the following be added, namely:- "but regret that there is no mention in the Address about steps to be taken up for safety, security, rehabilitation and payment of compensation to the victims of atrocities particularly against SCs and STs." (54)

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about setting up of Central Universities, Women Colleges, Engineering Colleges, Agricultural Colleges and Medical Colleges and other professional colleges and educational institutions including ITIs in Nagina, Uttar Pradesh." (55)

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about setting up sports complexes and sports colleges in Nagina, Uttar Pradesh." (56)

That at the end of the motion, the following be added, namely:- "but regret that there is no mention in the Address about development of Ganga river bank in Ramganga, Bijnor for development of Nagina and Bijnor and adjoining areas.?" (57)

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about construction of new Houses for the persons who have been left out from PM Awas Yojna particularly SCs, STs, EWS, homeless persons residing on pavements in villages, sub-urban areas and also providing them toilets with water facilities.?" (58)

श्री राजेश रंजन (पूर्णिया) : मैं प्रस्ताव करता हूँ:-

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में बिहार जैसे पिछड़े राज्य को विशेष राज्य का दर्जा दिए जाने के बारे में कोई उल्लेख नहीं है ।"(79)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में बिहार जैसे पिछड़े राज्य को विशेष आर्थिक पैकेज देने के बारे में कोई उल्लेख नहीं है ।"(80)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में बिहार के सहरसा और पूर्णिया जिलों में अखिल भारतीय आयुर्विज्ञान संस्थान की स्थापना के बारे में कोई उल्लेख नहीं है ।"(81)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में बिहार के पूर्णिया से गुजरने वाले राष्ट्रीय राजमार्ग संख्या 52, 60, 65, 77 और 90 के निर्माण और रखरखाव कार्य में तेजी लाने के बारे में कोई उल्लेख नहीं है ।"(82)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में बिहार के पूर्णिया जिले में विमानपत्तन के निर्माण के बारे में कोई उल्लेख नहीं है ।"(83)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में बिहार के पूर्णिया रेलवे स्टेशन पर रेलवे द्वारा वाशिंग पिट का निर्माण करने और पूर्णिया से हैदराबाद, यशवंतपुर, मुंबई, कोलकाता, रांची, टाटानगर, पुरी और भुवनेश्वर के लिए मुंगेर गंगा ब्रिज से होते हुए नई मेल/एक्सप्रेस/वंदे भारत/पैसेंजर ट्रेनें शुरू करने के बारे में कोई उल्लेख नहीं है ।"(84)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में बिहार के पूर्णिया को स्मार्ट सिटी बनाने के बारे में कोई उल्लेख नहीं है ।"(85)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में बिहार के पूर्णिया में मेट्रो ट्रेन शुरू करने के लिए पटरियां बिछाने के बारे में कोई उल्लेख नहीं है ।"(86)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में कोशी और सीमांचल के समग्र विकास के लिए विशेष आर्थिक पैकेज देने के बारे में कोई उल्लेख नहीं है ।"(87)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में बिहार के पूर्णिया रेलवे जंक्शन के पास गुलाबबाग स्थित एशिया की सबसे बड़ी मंडी के नवीनीकरण के बारे में कोई उल्लेख नहीं है ।"(88)

श्री नरेश चंद्र उत्तम पटेल (फतेहपुर) : मैं प्रस्ताव करता हूँ:-

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि सभी फसलों के लिए न्यूनतम समर्थन मूल्य की गारंटी प्रदान करने के बारे में कोई उल्लेख नहीं है ।"(98)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में अन्य पिछड़ा वर्गों और अनुसूचित जातियों के लिए आरक्षण की बैकलॉग रिक्तियों को भरने के बारे में कोई उल्लेख नहीं है।"(99)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में प्रशिक्षित बेरोजगार व्यक्तियों को रोजगार या बेरोजगारी भत्ता दिए जाने के बारे में कोई उल्लेख नहीं है।"(100)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में हाल ही में पारित संविधान (106 वां संशोधन) अधिनियम, 2023 के कार्यान्वयन की तिथि के बारे में कोई उल्लेख नहीं है।"(101)

**SHRI BENNY BEHANAN (CHALAKUDY):** I beg to move:

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about providing a special package for minimum support price of agricultural products.?( 110)

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about Sabarimala Railway Project.?( 111)

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about establishing an All India Institute of Medical Sciences (AIIMS) in Kerala.?( 112)

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about increasing prices of essential commodities.?( 113)

That at the end of the motion, the following be added, namely:- "but regret that there is no mention in the Address about the serious problems associated with National Eligibility and Entrance Test (NEET)." (114)

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about the existential crisis faced by the farmers in our country." (115)

That at the end of the motion, the following be added, namely:-"but regret that there is no mention in the Address about unemployment in India." (116)

श्री सुखदेव भगत (लोहरदगा) : मैं प्रस्ताव करता हूँ:-

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में देश के अन्य सभी समुदायों की तरह आदिवासियों की धार्मिक पहचान स्थापित करने के लिए "सरना धार्मिक संहिता" को मान्यता देने के लिए की गई पहल के बारे में कोई उल्लेख नहीं है।" (117)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में देश में सभी जाति समुहों के समग्र विकास के लिए जातिगत जनगणना कराए जाने के बारे में कोई उल्लेख नहीं है।" (118)

**SHRI GAURAV GOGOI (JORHAT):** I beg to move:

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the plight of people in Manipur due to 14-month-long alleged ethnic violence and the effective steps taken for conflict resolution." (121)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the irregularities in the NEET-UG examination and cancellation of UGC-NET examination which have eroded trust in India's public examinations and need to overhaul the system and act strongly against perpetrators of paper leak to restore faith in the process." (122)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the Agnipath scheme and its implications on India's youth and India's defence preparedness." (123)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to conduct a nationwide caste census to provide comprehensive comparative data for making policy decisions aimed at achieving social justice and equality for all." (124)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the climate change and consequential prolonged heatwave conditions sweeping large parts of the country that has disrupted lives with recorded deaths and large number of people suffering from suspected heatstroke." (125)



That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the devastating fire at the Rajkot gaming arcade that claimed the lives of a large number of people." (126)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to reduce dependence on imports especially from China to ensure that national interests and safety are prioritised above all." (127)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need for safe rescue and return of Indian nationals from war-torn places like Ukraine." (128)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the reports of the recent collapse of the under-construction bridge in East Champaran and Araria districts in Bihar and initiatives taken for robust planning and monitoring of the process to avoid such catastrophic and preventable disasters." (129)

**SHRI K.C. VENUGOPAL (ALAPPUZHA):** I beg to move:

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the recent specific instances of paper leaks in major examinations, which have jeopardized the future aspirations of a number of students who have dedicated significant time and effort to prepare for those examinations." (150)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the steps taken to punish the persons involved in the paper leak cases and the details of investigation conducted to prevent such incidents in the future." (151)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the repeated train accidents including the Odisha train accident that have endangered the lives of a

large number of passengers who rely on our railways for safe and reliable transportation. (152)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to increase the number and frequency of passenger trains keeping in view the overcrowding in such trains and the need to ensure adequate capacity and passenger safety on train services." (153)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the rough sea conditions and receding sea-level in the coastal areas of Kerala, particularly Alappuzha, impacting poor fishermen and marginalized communities necessitating immediate coastal infrastructure reinforcement and community support measures." (154)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the recent instances of Bird flu that have spread to approximately 24 locations in Alappuzha district in Kerala and neighbouring districts as confirmed by the National Institute of High Security Animal Diseases, Bhopal, after analyzing samples which tested positive for avian influenza (H5N1). (155)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the concerns of coastal residents regarding Coastal Regulation Zone notifications, advocating for the exclusion of residential areas inhabited by marginalized communities which is crucial to address issues related to traditional fishing practices and the construction of houses." (156)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the high rate of Food inflation in India year-on-year which is showing no signs of abatement despite early onset of monsoon and forecast of above normal rainfall. (157)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the severe heat wave across the country since May resulting in a number of fatalities. (158)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about recent terror attacks in Kashmir necessitating heightened vigilance and immediate measures to safeguard civilian lives and restore peace in the region." (159)

**SHRI MANISH TEWARI (CHANDIGARH):** I beg to move:

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the situation on the Line of Actual Control where China has caused severe transgressions leading to alleged unlawful occupation of Indian territory which needs to be vacated at the earliest."  
(160)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about recent terror attacks in Jammu that have been sponsored from across the border which deserve the severest condemnation." (161)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the three new Criminal Acts which have been implemented in haste and the need to stop the implementation of the three new Criminal Acts forthwith." (162)

**SHRI SHAFI PARAMBIL (VADAKARA):** I beg to move:

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the alarming level of unemployment in the country which was highlighted by the recent report of the International Labour Organisation." (165)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the existential crisis faced by the farmers as farming has become unsustainable due to lack of policy support from the Government and market pressure." (166)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the serious problems associated with NEET examination and alleged nexus between coaching mafia and vested interests associated with the conduct of examination." (167)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the alleged conflict ridden situation in Manipur and the lack of peace and brotherhood among various communities in the State." (168)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the livelihood problems of millions of workers in the country as majority of them still lack minimum wages, social security coverage and access to healthcare and education." (169)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about lack of employment opportunities for educated youth as the recruitment in Government institutions as well as public sector units have declined significantly." (170)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the alleged deconstruction and rewriting of history through syllabus modifications and reform in education that has allegedly eroded the credibility, legitimacy and secular credentials of our educational system." (171)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the alleged arbitrary implementation of the Citizenship Amendment Act. (172)

**SHRI VARUN CHAUDHRY(AMBALA):** I beg to move:

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention in the Address about the filling up of vacant posts in Government Sector, Public Undertakings, Railways and Universities, Colleges and educational institutions (both in teaching and non-teaching cadre)

including seats meant for SCs, STs and OBCs and formulation of new schemes to reduce unemployment." (173)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about providing reservation for the persons belonging to the SCs and OBCs in private sector." (174)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about fulfilling the promise of doubling farmers income by the Government." (175)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about scrapping of Agnipath Scheme." (176)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about to raise the fund limit from 5 crore rupees to 15 crore rupees under Members of Parliament Local Area Development Scheme (MPLADS)." (177)

**SHRI ABHAY KUMAR SINHA (AURANGABAD):** I beg to move:

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about constituting National Youth Commission for the guidance of youth of the nation".(178)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about according special status to the State of Bihar".(179)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about making special provisions for stopping the depleting groundwater and conserving it.?" (180)

श्री आनंद भदौरिया (धौरहरा) : मैं प्रस्ताव करता हूँ:-

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में किसानों को सभी फसलों के लिए न्यूनतम समर्थन मूल्य की गारंटी के बारे में कोई उल्लेख नहीं है ।"(187)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में अग्निवीर योजना को बंद करने के बारे में कोई उल्लेख नहीं है ।" (188)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में सरकारी अधिकारियों के लिए पुरानी पेंशन प्रणाली को बहाल करने के बारे में कोई उल्लेख नहीं है ।"(189)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में धौरहरा संसदीय निर्वाचन क्षेत्र के अंतर्गत शेरों और तेंदुओं के कारण होने वाले जानमाल के नुकसान को रोकने के लिए तत्काल उपाय किए जाने के बारे में कोई उल्लेख नहीं है ।"(190)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में नेपाल से बहने वाली और धौरहरा और हरगांव विधानसभा क्षेत्रों से गुजरने वाली शारदा और घाघरा नदियों में बाढ़ के कारण हुए कटाव से तबाही को रोकने के लिए किए जाने वाले उपायों के बारे में कोई उल्लेख नहीं है ।"(191)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में मेरे संसदीय क्षेत्र के अंतर्गत मोहम्मदी विधानसभा क्षेत्र में कम से कम एक अखिल भारतीय आयुर्विज्ञान संस्थान (एम्स) की स्थापना के बारे में कोई उल्लेख नहीं है ।"(192)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में धौरहरा संसदीय क्षेत्र के हरगांव विधानसभा क्षेत्र में कम से कम एक विश्वविद्यालय की स्थापना के बारे में कोई उल्लेख नहीं है ।"(193)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में आगरा-लखनऊ एक्सप्रेसवे और बुंदेलखंड एक्सप्रेसवे को जोड़ने वाले सीतापुर-लखीमपुर के बरास्ते कुदरैल गांव (इटावा) से नेपाल के पलिया सीमा क्षेत्र तक एक नए एक्सप्रेसवे का निर्माण के बारे में कोई उल्लेख नहीं है ।"(194)

कि प्रस्ताव के अंत में निम्नलिखित जोड़ा जाए, अर्थात:-

"किंतु खेद है कि अभिभाषण में प्रतियोगी परीक्षाओं में पेपर लीक के मामलों की जांच के बाद की जाने वाली कार्रवाई के बारे में कोई उल्लेख नहीं है ।"(195)

**SHRI HIBI EDEN (ERNAKULAM) :** I beg to move:

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about any Government policy to reduce the increasing income and wealth disparity in the nation." (231)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about any legislation for giving guaranteed minimum support price for agricultural produce." (232)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to start a special program to reduce the rising Non-Performing Assets (NPAs) of banks and financial institutions and strengthening of banking sector." (233)

**SHRI KODIKUNNIL SURESH (MAVELIKKARA):** I beg to move:

That at the end of the motion, the following be added, namely:-

?but regret that there is no mention in the Address about the widespread irregularities associated with National Eligibility cum Entrance Test (NEET) and the students being forced to endure hardships after years of preparation." (244)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to take steps to prevent attacks on Dalits, Christians, Muslims and other minority groups." (245)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to increase wages of agricultural labourers and income of farmers." (246)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about granting reservation in private sector to the underprivileged." (247)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to prevent widespread recurring attacks against Christian churches and places of worship and believers in various parts of the country including Manipur, Madhya Pradesh, Uttar Pradesh, Haryana, Karnataka and Assam." (248)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the demands by states to increase the share in GST and also extend period of allocation of GST compensation cess from current deadline so that losses in revenue due to implementation of GST and loss of income due to economic stagnation from pandemic and policies of government may be addressed." (249)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to develop the railway stations located in Mavelikkara Lok Sabha Constituency including Chengannoor, Changanasseri, Mavelikkara, Munroturuttu, Ezhukone, Kuri, Thakazhi, Edathua, Cheriyanaad, Sasthamkotta, and Avaneeshwaram." (250)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need for building rail over bridges and foot over bridges and mini over bridges in various locations in Kerala including Karyara-Mannamkuzhi wherein traffic congestion and mishaps occur frequently." (251)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to start a Vande Bharat train service from Kollam to other major metro cities to enhance connectivity." (252)

That at the end of the motion, the following be added, namely:-

"but regret that there is no mention in the Address about the need to take mitigation measures, support schemes, for addressing the problem of agricultural loss and crop damage due to water logging and recurring floods in upper and lower Kuttanad region in Kerala and also for lack of distribution of compensation to paddy growers and other farmers to recover losses from recurring floods and water logging." (253)



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\* Expunged as ordered by the Chair.

\* Expunged as ordered by the Chair.

\* Not recorded as ordered by the Chair.

\* Not recorded as ordered by the Chair.

\* Not recorded as ordered by the Chair.

\* Expunged as ordered by the Chair.

\*?\* English translation of this part of the speech originally delivered in Marathi.

\* Not recorded.

\*?\* English translation of this part of the speech originally delivered in Marathi.

\* Expunged as ordered by the Chair.

\*?\* English translation of this part of the speech originally delivered in Telugu.